

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "F": NEW DELHI

BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
A N D
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 2771/Del/2019
(Assessment Year: 2014-15)

Ruchi Jain, C/o. Kapil Goel, Adv., F-26/124, Sector: 7, Rohini, Delhi-110 085. PAN: ADJPJ2800K (Appellant)	Vs.	ITO, Ward-59(4), New Delhi (Respondent)
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Assessee by :	Shri Kapil Goel, Adv.;
Revenue by:	Shri Ramesh Kumar, Sr. DR
Date of Hearing	25/11/2020
Date of pronouncement	25/11/2020

ORDER

PER AMIT SHUKLA, J. M.

1. This appeal is filed by the assessee against the order of the CIT (Appeals)-37, New Delhi dated 28TH February, 2019 for Assessment year 2014-15.
2. The assessee has submitted a letter that assessee is contemplating to settle this dispute under Vivad se Vishwas Scheme.
3. The Id. DR submitted that till now assessee has not filed any declaration under that Scheme.
4. We have carefully considered the application of the assessee. In view of this application we dismiss the appeal of the assessee as withdrawn with liberty to the assessee to file Miscellaneous application for recall of this order in case assessee is not issued Form No. 3

under that Scheme. Accordingly appeal of the assessee is treated as withdrawn and dismissed.

Order pronounced in the open court on : 25/11/2020.

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER

Dated : 25/11/2020

MEHTA

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1. Appellant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	25.11.2020
Date on which the typed draft is placed before the dictating member	25.11.2020
Date on which the typed draft is placed before the other member	25.11.2020
Date on which the approved draft comes to the Sr. PS/ PS	25.11.2020
Date on which the fair order is placed before the dictating member for pronouncement	25.11.2020
Date on which the fair order comes back to the Sr. PS/ PS	25.11.2020
Date on which the final order is uploaded on the website of ITAT	25.11.2020
date on which the file goes to the Bench Clerk	25.11.2020
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	